

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. Ind-3604/9/HDB/2017
NAME OF THE COMPANY	Meenakshi Energy Ltd
NAME OF THE PETITIONER(S)	The Tata Power Company Ltd
NAME OF THE RESPONDENT(S)	Meenakshi Energy Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. SAROJ ALW Senior Raghunandan Rao	Advocate	mbx@sarajassociates.com 9848197041	Saroj
Kajal Kumari	"	9908060875	Kajal

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

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ORDER


Heard, Mr.Raghunandan Rao, the Learned Counsel for the Petitioner.

The Petitioner sought time to provide further details, post the matter on 07-11-2017 under the caption "Part-Heard".

Case is posted to 07-11-2017.


Member (T)

pc


Member (J)